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Declaration of Assets and Liabilities

ALOK KUMAR JHA	year 2022 2023 ughter/wife of HRIDAY NARAYAN JHA
aged years, belonging to	BIHAR VIDHANSABHA PATNA
service and presently working as OFFICE	ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Çash			HREDAY		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	84 P. 1000	_			
(iii)	Bonds, Debentures and Shares in companies		_			
(iv).	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_				
(v)	Motor Vehicles (details of make, etc.)		-			
(vi)	Jewellery (give details of weight and value)			_		
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_	politica	-	<u> </u>
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	_	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	_	-		_
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)			8.0		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		The second second
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	Account Number (PAN)] (ii) Wealth Tax [Also	BMJPJ7723F	
	indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No.	:	110145365427
Gender		M (M/F)
Date of Birth	:-	0 5 0 1 1 9 9 7 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	:-	B.S.S. BIHARSECRETARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	BSS-BIHARSECRETARISEN MADHUBANI
I hereby o knowledge and be		that the above details are true to the best of my

Signature Alok Kumar JHA
Name of Employee: ALOK KUMAR JHA

Designation: OFFICE ASTENDANT

Department: BIHAR VITHANSABHA DAGIVA

Note:

Place: PATNA Date: 15/02/2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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